

(b) if so, the details thereof ; and

(c) Government's reaction thereon ?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :** (a) National Federation of Petroleum Workers has submitted a charter containing eight Demands. One of these demands relates to Human Resource Development in Petroleum Industry.

(b) The Federation has suggested appointment of a Bipartite Committee consisting of representatives of Trade Unions and managements in Oil Industry to formulate a 3-year Plan on development of human resources particularly in the field of humanisation of work environment, work systems, work satisfaction and job security in the context of planned development of oil industry.

(c) The demands presented in the charter cover various matters. They have to be viewed in the wider national perspective and, hence, it would be too early to indicate reaction of the Government at this stage.

[Translation]

**Recommendations for Industrialisation of Backward Areas of U.P. and Bihar**

3296. **SHRI JITENDRA SINGH :** Will the Minister of **INDUSTRY AND COMPANY AFFAIRS** be pleased to state :

(a) whether a Commission was appointed by Government a few years back for the industrialisation of certain backward areas of Uttar Pradesh and Bihar ;

(b) if so, the recommendations made by this Commission ; and

(c) the action taken thereon and the extent to which these were implemented ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :** (a) and (b) The National Committee on Development of Backward Areas under the Chairmanship of Shri B. Sivaraman, former Member of Planning Commission has submitted, *inter-alia*, a report on Industrial Dispersal

which contains recommendations for industrialisation of Backward areas of the country including Uttar Pradesh and Bihar. Copies of the Report have been laid on the Table of the House.

(c) An Inter-Ministerial Committee has been constituted to review and revise the present scheme for industrialisation of backward areas. This Committee will also take into account the recommendations made by the Sivaraman Committee.

[English]

**Construction of building for G.P.O at Rajkot**

3297. **SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI :** Will the Minister of **COMMUNICATIONS** be pleased to state :

(a) whether the main office building of General Post Office at Rajkot was vacated two years ago and now the main office of Rajkot has been shifted to a private building where huge rent is being paid ;

(b) if so, the estimated rent thereof ;

(c) the reason for vacating this main office ; and

(d) whether a building is planned to be constructed at the site of GPO, Rajkot and if so, the reasons for delay ?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) :** (a) and (b) Rajkot Head Post Office was shifted from the departmental building to a rented building which was occupied from 18-6-1983 on monthly rental of Rs. 22,000, excluding taxes.

(c) The Post Office had to be shifted from the departmental building to enable its demolition and construction of a new building in its place.

(d) Yes, Sir. Construction of the building has already started on 28-8-1984.

**Pending Applications for Telephone Connections in Trichur (Kerala)**

3298. **SHRI P.A. ANTHONY :** Will the Minister of **COMMUNICATIONS** be pleased to state :

(a) the number of applications for telephone connections pending in Trichur district of Kerala ; and